

FORM G (EXTENSION)

INVITATION FOR EXPRESSION OF INTEREST FOR AVESTHAGEN LIMITED

AVESTHAGEN LIMITED OPERATING IN RESEARCH AND DEVELOPMENT IN NATURAL SCIENCE, MEDICAL SCIENCE AT BENGALURU, KARNATAKA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	AVESTHAGEN LIMITED U73100KA1998PLC030671
2.	Address of the registered office	No.144, NXB, Level-I, 10th Road, KIADB IT Park, Arebinnamangala, Jala Hobli, Bandikodigehalli, Bangalore, Bgnorth, Karnataka, India, 562149.
3.	URL of website	https://avesthagen.com/investor-relations/
4.	Details of place where majority of fixed assets are located	Bengaluru and odahally Karnataka
5.	Installed capacity of main products/ services	Avesthagen Ltd is in advance stage of developing eight biosimilar version of molecule focused on oncology, cardiovascular, anemia, autoimmune disorders and arthritis-targeted biologics. Other than these Avesthagen Ltd has developed plant-based omega-3 solutions, AvestaDHA™
6.	Quantity and value of main products/ services sold in last financial year	During Last financial year i.e. 2024-25 the following is the revenue towards services :- Consultancy Income INR 10,00,000/- (Rupee Ten Lakhs Only) Business Development fees for Healthy Cohort INR 1,62,260/- (Rupee One Lakhs Sixty Two Thousands Two Hundred and Sixty Only)
7.	Number of employees/ workmen	3 (Three) as per books of accounts
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All documents can be obtained by sending email at E-mail id: cirp.avesthagenltd@gmail.com and capiyushj@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	All documents can be obtained by sending email at E-mail id: cirp.avesthagenltd@gmail.com and capiyushj@gmail.com

10.	Last date for receipt of expression of interest	16/05/2026
11.	Date of issue of provisional list of prospective resolution applicants	23/05/2026
12.	Last date for submission of objections to provisional list	28/05/2026
13.	Date of issue of final list of prospective resolution applicants	04/06/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09/06/2026
15.	Last date for submission of resolution plans	09/07/2026
16.	Process email id to submit Expression of Interest	cirp.avesthagenltd@gmail.com

Date:01/05/2026
Place: Bengaluru

Piyush Kisanlal Jani
Interim Resolution Professional
For Avesthagen Limited
Reg No. IBBI/IPA-001/IP-P01439/2018-2019/12164
AFA Validity Date: 31/12/2026
Reg Address: Om Ashray, New Laxminagar,
Behind Mazar Ring Road, Gondia,
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